

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: Fast Tract Shipping Services &
Logistics Services
v/s.

Jay Bharat Metacast Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

10. C.P. (IB)- 1970 (MB)/2018

Counsel for both sides present. Counsel for the Respondent is served with the copy of the Application and seeks time to file the reply. Time granted. List this matter on 05.09.2018.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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